

(As passed by the Legislative Assembly of the National Capital Territory of Delhi on the 22nd December, 1994)

THE APPROPRIATION (NO.4) BILL, 1994

(BILL NO. 21 of 1994)

A

BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Government of National Capital Territory of Delhi for the services of the financial year 1994-95.

Be it enacted by the Legislative Assembly of National Capital Territory of Delhi in the 45th year of the Republic of India as follows:-

SHORT TITLE

1. This Act be called the Appropriation (No.4) Act 1994.

ISSUE OF
Rs.15,07,00,000/-

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied sums not exceeding those specified in column (3) of the schedule, amounting in the aggregate to the sum of Rupees fifteen crores and seven lacs towards defraying the several charges which will come in the course of payment during the financial year 1994-95 in respect of the services specified in column (2) of the Schedule.

APPROPRIATION

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See Section 2 and 3)


(Rs. in Thousands)

SUMS NOT EXCEEDING				
DEMAND NO.	SERVICES AND PURPOSES	Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)	(5)
2	General Administration	100	--	100
5	Police	20000	--	20000
10	Development	30000	--	30000
11	Local Self Government & Public Works Department	100600	--	100600
TOTAL =		150700	--	150700

This Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 22nd December, 1994.


(CHARVI LAL GOEL)
Speaker, Legislative Assembly of the
National Capital Territory of Delhi.

I hereby certify that the Bill is a Money Bill for the purpose of Section 24 of the Government of National Capital Territory of Delhi Act, 1991.


(CHARVI LAL GOEL)
Speaker, Legislative Assembly of the
National Capital Territory of Delhi.

Delhi

Dated the December, 1994.

I assent to the Bill.

Delhi

(P.K. DAVE)
LT. GOVERNOR OF
NATIONAL CAPITAL TERRITORY OF DELHI.

Dated the 1994